NATIONAL COMPANY LAW TRIBUNAL DIVISION BENCH CHENNAI

(19)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 10/11/2017 AT 10,30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER - TECHNICAL

APPLICATION NUMBER

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PETITION NUMBER

: TCP/319/ (IB)/2017

NAME OF THE PETITIONER(S)

: IFFCO TOKIO GENERAL INSURANCE CO. LTD

NAME OF THE RESPONDENT(S)

: SKC RETAIL LTD

UNDER SECTION

: 433 (e)(f)

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

Rughavendra Ross Pivakan

Coursel for Petitionen

HD

M.S. M.L. Glanesh

council for TP/101

ORDER

Counsel for the Petitioner present. Counsel for the Applicant is directed to make communication to the IRP for submitting the detailed report in relation to the work he has done and the state of affairs of the Corporate Debtor on the next date of hearing. Put up on 14.11.2017 at 10.30 A.M.

MEMBER (TECHNICAL)

MEMBER (JUDICIAL)

ghk